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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

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NEW DELHI: THE 30TH JUNE, 1979.

NOTIFICATION  
INCOME TAX

No.2922(F.No.404/133/TRO-Patiala/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue No.2320(F.No.404/106/77-ITCC) dated 26.5.78 namely; In the said Notification for the words and letters "S/Shri J.L.Kapoor and K.K. Sharma" the words and letters "Shri J.L.Kapoor" shall be substituted.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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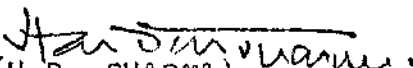
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(H.D. SHARMA)

ASSISTANT DIRECTOR(RS&P).

\* SHARMA \*